

PAPERS LAID ON THE TABLE
FIVE YEAR PLAN PROGRESS REPORT FOR
1953-54.

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg to lay on the Table a copy of the Five Year Plan Progress Report for 1953-54. [*Placed in Library. See No. S-377/54.*]

STATEMENT SHOWING ACTION TAKEN BY
GOVERNMENT ON VARIOUS ASSURANCES,
PROMISES AND UNDERTAKINGS ETC.

The Minister of Parliamentary Affairs (Shri Satya Narain Sinha): I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by Ministers and on suggestions made by Members during the various Sessions shown against each:

(i) Consolidated Statement—Seventh Session, 1954, of the Lok Sabha. [*See Appendix X annexure No. 1.*]

(ii) Supplementary Statement No. VI—Sixth Session, 1954, of the Lok Sabha. [*See Appendix X, annexure No. 2.*]

(iii) Supplementary Statement No. XI—Fifth Session, 1953, of the Lok Sabha. [*See Appendix X, annexure No. 3.*]

(iv) Supplementary Statement No. XVI—Fourth Session, 1953, of the Lok Sabha. [*See Appendix X, annexure No. 4.*]

(v) Supplementary Statement No. XXI—Third Session, 1953, of the Lok Sabha. [*See Appendix X, annexure No. 5.*]

(vi) Supplementary Statement No. XX—Second Session, 1952, of the Lok Sabha. [*See Appendix X, annexure No. 6.*]

(vii) Supplementary Statement No. XXI—First Session, 1952, of the Lok Sabha. [*See Appendix X, annexure No. 7.*]

(viii) Statement No. II (Suggestions)—Fifth Session, 1953, of the Lok Sabha. [*See Appendix X, annexure No. 8.*]

REPORT OF MAHANADI BRIDGE COM-
MITTEE

The Minister of Planning and Irrigation and Power (Shri Nanda): I

beg to lay on the Table a copy of the Report of the Mahanadi Bridge Committee. [*Placed in Library. See No. S-378/54.*]

NOTIFICATION UNDER MINES AND MIN-
ERALS (REGULATION AND DEVELOP-
MENT) ACT.

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): I beg to lay on the Table a copy of each of the following Notifications, under section 10 of the Mines and Minerals (Regulation and Development) Act, 1948:

(i) Notification No. MII-152 (15)/54, dated the 24th April, 1954;

(ii) Notification No. MII-152(12)/54, dated the 10th May, 1954;

(iii) Notification No. MII-152 (268)/53, dated the 11th May, 1954;

(iv) Notification No. MII-152(2)/54, dated the 18th May, 1954; and

(v) Notification No. MII-152(38)/54, dated the 4th August, 1954.

[*Placed in Library. See No. S-387/54.*]

REPORT OF TEXTILE ENQUIRY COMMITTEE

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): I beg to lay on the Table a copy of the Report of the Textile Enquiry Committee. [*Placed in Library. See No. S-376/54.*]

MESSAGE FROM THE RAJYA
SABHA

Secretary: Sir, I have to report the following message received from the Secretary of the Rajya Sabha:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 28th September, 1954, agreed without any amendment to the Constitution (Third Amendment) Bill, 1954, which was passed by the Lok Sabha at